

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 882
TO BE ANSWERED ON JULY 23, 2026**

SMART CITY PROJECTS IN SRINAGAR

NO. 882 SHRI AGA SYED RUHULLAH MEHDI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken cognizance of the widespread waterlogging and flood-like conditions witnessed in Srinagar following recent rainfall despite substantial expenditure under the Srinagar Smart City Project and if so, the details thereof;**
- (b) whether the Smart City Project included works relating to storm-water drainage, flood mitigation and urban water management and if so, the details of such works, their cost and present status;**
- (c) whether the Government has assessed the reasons for severe waterlogging in several areas despite the execution of Smart City works and if so, the details thereof; and**
- (d) whether any technical audit or accountability mechanism has been initiated to examine the quality and effectiveness of the drainage infrastructure created under the project and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (c): Smart City Proposals (SCPs) have been planned at the local level based on the local needs of the cities, in consultation with various stakeholders, including citizens, across various sectors viz. smart mobility, Water, Sanitation, Hygiene (WASH), smart governance, smart energy, environment etc., duly approved by State High Powered Steering Committee (HPSC). As reported by the Srinagar Smart City as on 31.3.2026, out of a total 161 projects amounting to ₹3,633 Cr including projects under WASH, 157 projects (98% of total projects) amounting to ₹3,530 Cr have been completed.**

(d): Under the provisions of Companies Act, 2013, audit of the Special Purpose Vehicles under SCM is conducted by the State Auditor General, Audit in the State/UTs. Further, Ministry of Housing and Urban Affairs (MoHUA) has a multi-level review structure to expedite the progress of projects under the SCM. At the National level, implementation is monitored by an Apex Committee headed by Secretary, MoHUA. At the State level, Mission implementation is monitored by the State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary. At the City level, there is provision for establishing Smart City Advisory Forum (SCAF) for all 100 cities to advise and enable collaboration among various stakeholders.
